CORRIGENDUM FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

MANVIJAY DEVELOPMENT COMPANY LIMITED

Registered Off.: 119B, Muktaram Babu Street, 2nd Floor, Kolkata, West Bengal, India-700007, Tel No: 033-32612627, Fax No: 033-25135484 and Email id: manvijaydev@gmail.com.

This Corrigendum to Public Announcement/Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Pradman Property Consortium of India Private Limited ("Pradman") & Preses Constructions Solutions Private Limited ("Preses") (the 'Acquirers') in respect of the Open Offer to the equity shareholders of Manvijay Development Company Limited (the 'Target Company' or 'MDCL') pursuant to and in compliance with Regulations 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum to PA/DPS is being issued pursuant to changes/ amendments advised by SEBI vide their letter no. CFD/DCR/SKS/27739/2012 dated December 12, 2012 and should be read in conjunction with the Public Announcement filed on September 10, 2012 (Monday) and Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and The Dainik Statesman (Bengali-Kolkata Edition) on September 17, 2012 (Monday), unless otherwise specified.

1) The Revised activity schedule of the Target Company is as follows:

Revised Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	September 10, 2012	Monday	September 10, 2012	Monday
Date of Detailed Public Statement	September 17, 2012	Monday	September 17, 2012	Monday
Date by which Draft Letter of Offer was filed with the SEBI	September 25, 2012	Tuesday	September 25, 2012	Tuesday
Last date for a Competitive Bid, if any	October 10, 2012	Wednesday	October 10, 2012	Wednesday
Date of receipt of the comments on Draft Letter of Offer from SEBI	October 17, 2012	Wednesday	December 12, 2012	Wednesday
Identified Date	October 19, 2012	Friday	December 14, 2012	Friday
Date by which Letter of Offer will be dispatched to the Shareholders	October 30, 2012	Tuesday	December 21, 2012	Friday
Last date for Revising the Offer Price/Number of Equity Shares	October 31, 2012	Wednesday	December 25, 2012	Tuesday
Last Date of announcement containing reasoned recommendation by committee of independent directors of MDCL	November 02, 2012	Friday	December 26, 2012	Wednesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	November 05, 2012	Monday	December 28, 2012	Friday
Date of opening of the Tendering Period	November 06, 2012	Tuesday	December 31, 2012	Monday
Date of closing of the Tendering Period	November 21, 2012	Wednesday	January 11, 2013	Friday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	December 06, 2012	Thursday	January 25, 2013	Friday

All the other terms and conditions remain unchanged.

The Acquirers and its directors accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum to PA/DPS will be available at SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers:

intensive

INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Rishabh Jain/Mr. Nikesh Jain

131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai-400 021.

Associates-Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.

Tel.: 022-22870443/44/45; Fax: 022-22870446; E-mail: rishabh@intensivefiscal.com

Date : December 14, 2012

Place : Mumbai